

**IN THE INCOME TAX APPELLATE TRIBUNAL
"C" BENCH : BANGALORE**

**BEFORE SHRI B.R BASKARAN, ACCOUNTANT MEMBER AND
SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER**

ITA No.863 to 866/BANG/2015

Assessment year : 2008-09 to 2011-12

Sri Vivek S Hebbar, C/o M/s Dream Logistics Company 804, Block, 'A' Mantri Greens, #1, Sampige Road, Malleswaram, Bengaluru-560 003. PAN – ABHPH 9407 Q.	Vs.	Deputy Commissioner Of Income Tax Central Circle – 1(1), Bangalore.
APPELLANT		RESPONDENT

Appellant by	:	Shri V Srinivasan, Advocate
Respondent by	:	Shri K.V Arvind and Shri Dilip, Advocates – Standing Counsel for the Dept.

Date of hearing	:	05.12.2019
Date of Pronouncement	:	02.03.2020

ORDER

Per B.R Baskaran, Accountant Member :

All these appeals filed by the assessee are directed against the common order dated 30/1/2015 passed by Id CIT(A)-11 and they relate to the asst. years 2008-09 to 2011-12. All these appeals were heard together and they are being disposed of by this common order for the sake of convenience.